(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT— .1704/85 for (a) and (b)]

SEL (a) Fifteenth Annual Report and Accounts of the Bnarat Dyna-*i* mics Limited, Hyderabad, for the year 1884-85, together with the Auditors' Report on Ihe Accounts and the comments of the Comptroller and Auditor General of In-.dia thereon.

(b) Statement by Government accepting the above Report. (Placed in Library. See No. LT— 170W86 fo_r (a) and (b)j

CV) (a) Forty-first Annual Re-port and Accounts of the Bharat Barth Movers Limited, Bangalore, for the vear 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report, [Placed in Library. *See* No. LT— 1701/85 for (a) and (b)].

(V) (a) Forty-first Annual Report and Accounts of the Praga Toole Limited, Secunderabad, for

' the year 1984-85, together with the Auditors' Report on the Accounts

and comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT— 1703/85 for (a) and (bj].

ratifications ot the Ministry of Defence

SHRI SUKH RAM: Sir, I also beg to lay:---

A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, under suh-section (3) of section 31 of the Andhra Scientific Company limited (Acquisition and Transfer of Undertakings) Act, 1982:—

on the Table

(i) S. R. O. No. B-13, dated the 1st November, 1985, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, lien or other interest in any Property) Rules 1985.

(ii) S.R.O. No. E-14, dated the Ist November, 198,j, publishing the Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Administration of Uunds Rules, 1985.

[Placed in Library. See No. Ui'— 1699/85 tor (i) and (ii)].

I. Report and Accounts (1984-85) of the Andaman and Nicobar Islands For«st and Plantation Development Corporation Limited, Port Blair and Related Papers.

U. Report and Accounts (1983-84) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and Related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI Z. R. ANSARI): Sir, I beg to lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Eighth Annual Report and Accounts, of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, lor the year 1984-85 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government of the working of the Corporation.